

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JUMOWORLD INDIA PRIVATE LIMITED

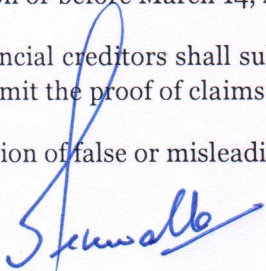
1.	Name of Corporate Person	JUMOWORLD INDIA PRIVATE LIMITED	
2.	Date of incorporation of corporate person	May 15, 2019	
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies, NCT of Delhi and Haryana.	
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U74999DL2019FTC350092	
5.	Address of the registered office and principal office (if any) of corporate person	12, Golf Apartments, Maharishi Raman Marg, Sujan Singh Park, New Delhi-110003	
6.	Liquidation commencement date of corporate person	February 12, 2021	
7.	Name, address, email address, telephone number and registration number of the Liquidator	Name	Vikram Kumar
		Registration number of the Liquidator	IBBI/IPA-001/IP-P00082/2017-2018/10178
		Address	J-6A, Kailash Colony, New Delhi-110048
		Telephone Number	+919818119504
		Email registered with IBBI	vikramau@gmail.com
		Email on which claims have to be sent	ip.jumoworld@gmail.com
8.	Last date of submission of claims	March 14, 2021	

Notice is hereby given that the Jumoworld India Private Limited has commenced voluntary liquidation on February 12, 2021.

The stakeholders of Jumoworld India Private Limited are hereby called upon to submit a proof of their claims, on or before March 14, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.


Vikram Kumar
Liquidator of Jumoworld India Private Limited
Registration No. IBBI/IPA-001/IP-P00082/2017-2018/10178
Date: February 15, 2021
Place: New Delhi

